

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
Male Square Retails Private Ltd (In Liquidation)

1.	Name of Corporate Debtor	MALE SQUARE RETAILS PRIVATE LTD
2.	Date of Incorporation of Corporate Debtor	18/06/2013
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U51909GJ2013PTC075668
5.	Address of the Registered Office And Principal Office (if any) of Corporate Debtor	339,3 rd Fl Block-F, Tps-14, Sumel Business park-6 Nr. Dudheshwar Circle, Dudheshwar, Ahmedabad 380004
6.	Date of closure of Insolvency Resolution Process	31 st October, 2022
7.	Liquidation Commencement Date of Corporate Debtor	1 st November, 2022 (Order uploaded on website of the Hon'ble NCLT on 7 th November, 2022)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Rahul Nareshbhai Shah Reg No- IBBI/PA-001/IP-P02170/2020-21/13367
9.	Address and Email of the Liquidator, as Registered with the Board	20 Sudershan Society, Part 2, Naranpura, Ahmedabad, Gujarat - 380013 Email - carahulnshah@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	9 B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat - 380014 Email - cirp.malesquare@gmail.com
11.	Last Date for Submission of Claims	7 th December, 2022

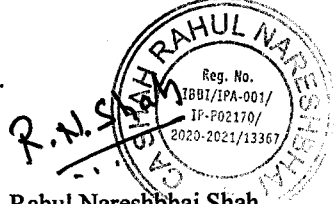
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Male Square Retails Private Ltd on 1st November, 2022 (Order uploaded on website of the Hon'ble NCLT on 7th November, 2022)

The stakeholders of Male Square Retails Private Ltd (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 7th December, 2022 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 8th November, 2022
Place: Ahmedabad


CA Rahul Nareshbhai Shah
Liquidator
Reg No- IBBI/PA-001/IP-P02170/2020-21/13367
AFA Valid till 14.02.2023